

regularly reviewed by the Central Advisory Board of Education (CABE) in which all States and UTs are represented through their respective Education Ministers.

Opening Kendriya Vidyalayas in Gujarat

529. SHRI RAJUBHAI A. PARMAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of Kendriya Vidyalayas opened so far in Gujarat;

(b) whether Central Government have received requests/proposals for opening of some more Kendriya Vidyalayas due to increasing demand of the State;

(c) if so, the action taken by Government so far in this regard; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) 41 Kendriya Vidyalayas have been opened in Gujarat so far.

(b) Yes, Sir. A proposal has been received by Kendriya Vidyalaya Sangathan from Distt. Collector, Panchmahal for opening of a Kendriya Vidyalaya at Godhra (Gujarat).

(c) and (d) Distt. Collector, Panchmahal has been requested by Kendriya Vidyalaya Sangathan to send the proposal in the prescribed proforma and Assistant Commissioner, Ahmedabad has been requested to visit the site and send detailed feasibility report.

Education of SC/ST Students in Punjab

530 SHRI IQBAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the number of SC/ST students who have completed their education up to primary level/Middle level/Matriculation level/Higher Secondary level/Graduation level and Post Gradua-

tion level during the period 1992-93 and 1993-94 in the country particularly in the State of Punjab, State-wise and Union Territory-wise, details?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): State/UT wise details of SC/ST students enrolled at various stages of education during 1992-93 and 1993-94 are given in Annexure. (See Appendix 172, Annexure No. 11). Information regarding number of SC/ST students who have completed each stage is not maintained by the Ministry.

Foreign investment in education

531. SHRI JOYANTA ROY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a British Organisation in the name of Overseas Corporation etc. has agreed to invest a sum of Rs. 50 crores per district in the country to facilitate infrastructural opportunities for expansion of Primary Education; and

(b) if so, what are the terms and conditions relating thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) In keeping with the National Policy on Education as revised in 1992 and its Programme of Action 1992 a new initiative to achieve Universalisation of Elementary Education, titled 'District Primary Education Programme' (DPEP) has been developed. The programme takes a holistic view of primary education development and seeks to operationalise the strategy for UEE through district specific planning and disaggregate target setting. Several Multilateral and bilateral funding agencies have shown interest in funding the programme. The average investment per district would be within the ceiling of Rs. 30-40 crores subject to

guidelines of the programme, over a 7 year project period. Overseas Development Administration (ODA), United Kingdom has shown interest in funding the District Primary Education Programme in five districts each in West Bengal and Andhra Pradesh.

Grant-in-aid to Universities

432. SHRI JOYANTA ROY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount of grant-in-aid provided by Government to the Universities of West Bengal so far during the year 1994-95; and

(b) the amount of grant-in-aid sanctioned for the Universities of Maharashtra, Tamil Nadu, Uttar Pradesh and Delhi during the aforesaid period?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) The information is being collected and will be laid on the Table of the House.

Cut in Budgetary Allocation for Education

533. DR. NAUNIHAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the new economic policies would result in cuts in budgetary allocation for education.

(b) if so, the details thereof;

(c) whether it is a fact that the existing levels of funding would be inadequate to achieve the targets;

(d) if so, what steps Government have taken to improve the situation;

(e) whether it is also a fact that an annual growth rate of over 7 per cent in resources will be needed for achieving the objective of ensuring primary education by 2000 AD in most of the States; and

(f) if so, what action Government intends to take to achieve the objectives?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) No, Sir.

(b) to (f) The Government stands committed to the goal of Education for All by 2000 AD and achieving the same by gradually increasing the investment in education to six per cent of the National Income. In spite of resource constraints and competing priorities, the Eighth Plan outlay on Education (i.e. Central and States' allocation) is 3.6 times the Seventh Plan outlay. In keeping with the priorities of National Policy on Education, the share of elementary and adult education in the total education budget has increased from 45.5 per cent in the Seventh Plan to 54.8 per cent in the Eighth Plan. A number of new initiatives have been taken by the Government to harmoniously harness all possible sources of funding. Along with increasing adequate resources for education, the stress is now on cost effective utilization of the available resources and involvement of local communities.

Pension Fund for Sports persons

534. SHRI V. NARAYANASAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to start a new Sports Pension Fund for meritorious sports persons including 126 Olympic medalists;

(b) if so, from which date that is going to be given effect to;

(c) whether provision for the same has been made in the budget; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) and (b)